THE MINISTER OF MINES (SHRI B.K. HANDIQUE): (a) No, Sir. The highest ever production of gold at Bharat Gold Mines Ltd. (Kolar Gold Fields) was 2.20 tonnes in the year 1976-77 and the production of gold at the time of its closure in the year 1999-2000 was only 0.43 tonnes.

(b) No study has been made to find out reserves lying unexploited in these mines after closure of the operations of BGML in the year 2001. Before closure of the operations, a study was undertaken, through Consultants, to assess the gold contained in the mining dumps lying on surface, in the year 1997-98. As regards the gold available in the under ground reserves, it requires detailed exploratory drilling which has not been carried out for a long time. After closure of the mines in 2000 the mines are fully inundated with water. Any exploratory drilling requires not only dewatering, but development of underground infrastructure as well.

(c) Does not arise

Closure of regions by GSI

2869. SHRIMATI BRINDA KARAT: Will the Minister of MINES be pleased to state:

(a) whether Government is aware that out of the eleven regions under the Geological Survey of India, five regions have been closed; and

(b) if so, the reasons therefor?

THE MINISTER OF MINES (SHRI B.K. HANDIQUE): (a) The Geological Survey of India (GSI) has only six Regional Offices and no Regional Office has been closed.

(b) In view of (a) above this question does not arise.

Illegal mining

2870. SHRI Y. S. CHOWDARY: Will the Minister of MINES be pleased to state:

(a) the details of illegal mining identified across the country and the comments of the Ministry thereon;

(b) whether the Ministry is monitoring the mining activities of the private players;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the details of the action taken against those who had undertaken mining of areas which are not covered under the lease;

(e) whether the illegal mining has stopped across the country; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF MINES (SHRI B.K. HANDIQUE): (a) to (f) The Government has received reports of illegal mining in the country. The details of illegal mining and

action taken is given in Statement (*See* below). The Central Government has taken following steps, which includes inspection of public and private sector mines by special Task Force of Indian Bureau of Mines:—

- The State Governments have been advised to set up State Coordination-cum-Empowered Committee (SCEC) to coordinate efforts to control illegal mining by including representatives of Railways, Customs and Port authorities. Separately the State Governments have also been advised to prepare and adopt an Action Plan with specific measures to detect and control illegal mining including, use of remote sensing, control on traffic, gather market intelligence, registration of end-users and setting up of special cells etc.
- Mainly because of the proactive stance taken by the Central Government on the issue, the following developments have been reported.
- Eighteen States (Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Jammu and Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Nagaland, Orissa, Rajasthan, Uttarakhand, Uttar Pradesh and West Bengal) have framed Rules under Section 23C of the Mines and Minerals (Development and Regulation) Act, 1957 to control illegal mining.
- Twenty one States (Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Manipur, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttarakhand, Uttar Pradesh and West Bengal) have set up Task Force at State and/or District level to check illegal mining as per the instruction of Central Government.
- Thirteen State Governments (Andhra Pradesh, Chhattisgarh, Gujarat, Goa, Haryana, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Mizoram, Orissa, Rajasthan and West Bengal) have set up a Coordination-cum-Empowered Committee.
- Five States (Gujarat, Maharashtra, Karnataka, Jharkhand and Uttarakhand) have digitized the total mining area.
- State Government of Tamil Nadu has digitized 100 cadastral maps.
- State Governments of Rajasthan and Orissa have reported to have commenced using satellite imagery. Rajasthan has digitized mining area in GIS environment and superimposed on digital toposheets supplied by Survey of India.
- State Governments of Gujarat, Jharkhand, Karnataka, Orissa have reported to have started use of holograms/bar codes in the transport permits.
- During the first half of year 2010, the State Governments detected 35136 cases of illegal mining of minor and major minerals as compared to 41578 cases detected in the full year 2009.

Statement

Sl. State		Nos. of cases detected				Action Taken so far by States from January, 2006 till June, 2010					
No.											
	2006	2007	2008	2009	2010 (upto June, 2010)	Vehicle seized	FIRs lodged	Court cases filed	Fine realized (Rs. in lakhs)		
1 2	3	4	5	6	7	8	9	10	11		
1. Andhra Pradesh	5385	9216	13478	11591	7980	844	18	-	5636.21		
2. Chhattisgarh	2259	2352	1713	1078	1706	_	_	3987	635.89		
3. Goa	313	13	159	9	_	458	_	_	16.72		
4. Gujarat	7435	6593	5492	5416	1474	412	215	08	9756.27		
5. Haryana	504	812	1209	1372	1290	103	274	21	295.73		
6. Himachal Prade	esh 478	_	503	1114	_	_	_	711	21.04		
7. Jharkhand	631	82	225	15	265	5651	369	47	142.03		
8. Karnataka	3027	5180	2997	1687	1996	73238	995	788	4304.23		
9. Kerala	1595	2593	2695	1321	_	_	_	_	576.62		

State-wise details of cases of illegal mining of minerals (for non-fuel and non-atomic minerals) reported by State Governments

1 2	3	4	5	6	7	8	9	10	11
10. Madhya Pradesh	5050	4581	3895	3868	2864	_	05	19021	1657.91
11. Maharashtra	4919	3868	5828	8270	13633	33814	13	01	3221.76
12. Orissa	284	655	1059	758	180	1419 + 266 Cycles	58	87	3549.90
13. Punjab	218	26	50	73	543	_	19	0	158.44
14. Rajasthan	2359	2265	2178	4711	1348	408	830	68	882.20
15. Tamil Nadu	2140	1263	1573	215	271	26585	830	607	8332.93
16. Uttarakhand	_	_	191	_	_	683	_	_	38.50
17. Uttar Pradesh	_	_	_	_	1420	-	0	0	257.58
18. West Bengal	80	426	315	80	166	4041	1201	196	0
TOTAL	36677	39925	43560	41578	35136	147922	4827	25542	39483.96